

APPELLATE TRIBUNAL FOR ELECTRICITY, NEW DELHI

Cause List for Monday the 31st August 2026

Electricity Bench

COURT-I

(After proceedings of Court-II at 10.30 AM are over)

(Note: Learned counsel for the parties to coordinate with the Registry well in advance, atleast two days before the next date of hearing, to ensure that the soft copies - OCR searchable mode and saved as a PDF document - of all the documents which they would be referring during the hearing before the Hon'ble Bench shall be filed with the Registry so that they are available in one-drive folder to the Hon'ble Bench. Failing to comply with the above will result in not listing of the matter till such time the above order is complied with)

(Updated List of Finals has been uploaded in the website under the "Notification tab".)

(HEARING THROUGH PHYSICAL/HYBRID MODE)

(Link for Video Conferencing for Hybrid Hearing through Cisco Webexis)

(<https://bit.ly/Court-1>)

(Note: Display Name of the Advocate joining through video conferencing shall be properly set by the participant with prefix of Item No. of the case followed by exact and actual name of the Ld. Advocate, so that the Court Master knows before hand whom to be admitted in the particular matter. If a counsel is appearing in more than one matter, Item Numbers of all such matters shall be prefixed.)

(Note: Advocates/parties are advised to go through the SOP/Guidelines for Hybrid hearing available on APTEL website before joining through video conferencing and are required to adhere to the same)

(Young Professional - IT: Mr. Saurabh - M.No. +91 7838455111, IT Assistant: Mr. Dhruv - M.No.+91 9717973312)

CORAM: HON'BLE MS. SEEMA GUPTA, Technical Member (Electricity)
HON'BLE MR. VIRENDER BHAT, Judicial Member

S.No.	Case No.	Party Name	Name of Counsel For Appellant/Respondent(Mr./Mrs.)
<u>FOR URGENT LISTING</u>			
1.	IA-1912/2026 (For Urgent Listing) (R-34) (Hard copy not submitted) In OP-1/2025 &	In Suo-Moto action under Section 121 of the EA Petitioner(s) Versus Forum of Regulators & Ors. - Respondent(s)	Anushree Bardhan, Shikha Ohri for App.1. (Amicus Curiae) Poorva Saigal for Res.1, Shubham Arya for Res.1, Pallavi Saigal for Res.1, Reeha Singh for Res.1, Rishabh Saxena for Res.1, Harshvardhan Singh for Res.1, Shirin Gupta for Res.1, C.K. Rai for Res.2, Res.3, Res.14,

IA-1610/2025
(For condonation of
delay in filing reply)
(R-34) (10 days)

IA-1747/2025
(For directions) (R-
32)(R-33)

IA-172/2026
(For directions) (R-
32)(R-33)

IA-309/2026
(For condonation of
delay in filing the
Affidavit) (R-29) (01
day)

IA-1394/2026
(For directions) (R-
32)(R-33)

IA-1410/2026
(For taking on
record) (R-10)

IA-1623/2026
(For extension of
time) (R-25)
**(Hard copy not
submitted)**

IA-1810/2026
(For directions) (R-
10)

IA-1911/2026
(For directions)

IA-1917/2026
(For condonation of
delay in filing the
Affidavit) (R-25) (3
days)
**(Hard copy not
submitted)**

**(Service
complete)**

**(For Joint
Electricity
Regulatory
Commission - R-
21)**

Res.28,
Shiva Singh for Res.2, Res.14, Res.28,
Anuradha Roy for Res.2, Res.14,
Res.28,
Vinay Kumar Gupta for Res.2, Res.14,
Res.28,
Anand K. Ganesan for Res.4, Res.20,
Swapna Seshadri for Res.4,
Utkarsh Singh for Res.4,
Sneha Singh Baghel for Res.4,
Dhananjaya Mishra for Res.5,
Sahil Chandra for Res.6,
Ravi Kishore for Res.7,
Rutwik Panda for Res.8,
Anshu Malik for Res.8,
Gargi Kumar for Res.9,
Abiha Zaidi for Res.10, Res.21,
Res.30,
Pratibhanu Singh Kharola for Res.11,
Aditi Umapathy for Res.12,
Pradeep Misra for Res.13,
Somanadri Goud Katam for Res.15,
Shlok Chandra for Res.16,
Suparna Srivastava for Res.17,
Mandakini Ghosh for Res.18, Res.22,
Gaichangpou Gangmei for Res.19,
Arjun D Singh for Res.19,
Yimyanger Longkumer for Res.19,
Maitreya Mahaley for Res.19,
Aishwarya Subramani for Res.20,
Harsha V Rao for Res.20,
Suriti Chowdhary for Res.21, Res.30,
Anuj Bhawe for Res.21, Res.30,
Pritam Raman Giriya for Res.21,
Res.30,
Anish Roy for Res.23,
Farrukh Rasheed for Res.24,
Rohini Prasad for Res.25,
Sriram Krishna for Res.26,
Anupama Dhurve for Res.26,
Shri Venkatesh for Res.27, Res.34,
Res.35, Res.36, Res.37,
Suhael Buttan for Res.27, Res.34,
Res.35, Res.36, Res.37,
Nihal Bhardwaj for Res.27, Res.34,
Res.35, Res.36, Res.37,
Abhishek Nangia for Res.27, Res.34,
Res.34, Res.35, Res.36, Res.37,
Kartikay Trivedi for Res.27, Res.34,
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Surbhi Kapoor for Res.27, Res.34,
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Shivam Kumar for Res.27, Res.34,
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Punyam Bhutani for Res.27, Res.34,
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Nikunj Bhatnagar for Res.27, Res.34,
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Tarang Saraogi for Res.27, Res.34,
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Ananya Dutta for Res.27, Res.34,
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Shryeshth Ramesh Sharma for Res.27,
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Kanika Chugh for Res.27, Res.34,
Res.35, Res.36, Res.37,
Priya Dhankar for Res.27, Res.34,
Res.35, Res.36, Res.37,
Mohit Mansharamani for Res.27,
Res.34, Res.35, Res.36, Res.37,
Mohit Gupta for Res.27, Res.34,
Res.35, Res.36, Res.37,
Indu Uttara for Res.27, Res.34, Res.35,
Res.36, Res.37,

			Harsh Vardhan for Res.27, Res.34, Res.35, Res.36, Res.37, Vedant Choudhary for Res.27, Res.34, Res.35, Res.36, Res.37, Adarsh Singh for Res.27, Res.34, Res.35, Res.36, Res.37, Drishti Rathi for Res.27, Res.34, Res.35, Res.36, Res.37, Ashutosh Kumar Srivastava for Res.27, Res.34, Res.35, Res.36, Res.37, Akash Lamba for Res.27, Res.34, Res.35, Res.36, Res.37, Siddharth Nigotia for Res.27, Res.34, Res.35, Res.36, Res.37, Vineet Kumar for Res.27, Res.34, Res.35, Res.36, Res.37, Manu Tiwari for Res.27, Res.34, Res.35, Res.36, Res.37, Kunal Veer Chopra for Res.27, Res.34, Res.35, Res.36, Res.37, Tanishka Khatana for Res.27, Res.34, Res.35, Res.36, Res.37, Aashwyn Singh for Res.27, Res.34, Res.35, Res.36, Res.37, Aniket Kanhaua for Res.27, Res.34, Res.35, Res.36, Res.37, Manav Bhatia for Res.27, Res.34, Res.35, Res.36, Res.37, Surabhi Pandey for Res.29, Vishrov Mukerjee for Res.31, Janmali Gopal Rao Manikala for Res.31, Nishtha Kumar for Res.31, Yashaswi Kant for Res.31, Pratyush Singh for Res.31, Damodar Solanki for Res.31, Priyanka Vyas for Res.31, Juhi Senguttuvan for Res.31, Anumeha Smiti for Res.31, Garima Adlakha for Res.31, Sai Snigdha Nittala for Res.31, Snehal Upadhyay for Res.31, Amit Kapur for Res.32, Res.33, Anupam Varma for Res.32, Res.33, Rahul Kinra for Res.32, Res.33, Aditya Gupta for Res.32, Res.33, Aditya Ajay for Res.32, Res.33, Girdhar Gopal Khattar for Res.32, Res.33, Isnain Muzamil for Res.32, Res.33, Adamyia Ojha for Res.32, Res.33, Yash Srivastava for Res.32, Res.33, Vaibhav Sharma for Res.32, Res.33, S. Vallinayagam for Res.38,
2.	IA-1515/2026 (For Urgent Listing) In DFR-380/2026 (E-Filing) & IA-1843/2026 (For condonation of delay in refiling the Appeal) (35 days) IA-1727/2026 (For condonation of	Kerala State Electricity Board Ltd. - Applicant(s) Versus Kerala State Electricity Regulatory Commission & Anr. - Respondent(s)	Prabhas Bajaj, Rithvik Mathur, Harsh Chauhan, Priyanka Bhatt, Rishabh Yadav, Priyanshu Tyagi for App.1.

	delay in filing the Appeal) (21 days) IA-1516/2026 (For interim relief) (Defects cured) (Fresh Matter)		
3.	IA-1817/2026 (For Urgent Listing) In APL-362/2026 & IA-1816/2026 (For exemption from filling certified copy of impugned order) (Defects cured) (Fresh Matter)	CIE Automotive India Limited & Ors. Appellant(s) Versus Maharashtra Electricity Regulatory Commission & Ors. - Respondent(s)	Vishrov Mukerjee, Janmali Gopal Rao Manikala, Yashaswi Kant, Girik Bhalla, Pratyush Singh, Damodar Solanki, Priyanka Vyas, Ameya Vikram Mishra, Juhi Senguttuvan, Anumeha Smiti, Deepak Thakur, Sai Snigdha Nittala, Snehal Upadhyay for App.1. Vishrov Mukerjee, Janmali Gopal Rao Manikala, Yashaswi Kant, Girik Bhalla, Pratyush Singh, Damodar Solanki, Priyanka Vyas, Ameya Vikram Mishra, Juhi Senguttuvan, Anumeha Smiti, Deepak Thakur, Sai Snigdha Nittala, Snehal Upadhyay for App.2. Vishrov Mukerjee, Janmali Gopal Rao Manikala, Yashaswi Kant, Girik Bhalla, Pratyush Singh, Damodar Solanki, Priyanka Vyas, Ameya Vikram Mishra, Juhi Senguttuvan, Anumeha Smiti, Deepak Thakur, Sai Snigdha Nittala, Snehal Upadhyay for App.3. Vishrov Mukerjee, Janmali Gopal Rao Manikala, Yashaswi Kant, Girik Bhalla, Pratyush Singh, Damodar Solanki, Priyanka Vyas, Ameya Vikram Mishra, Juhi Senguttuvan, Anumeha Smiti, Deepak Thakur, Sai Snigdha Nittala, Snehal Upadhyay for App.4. Vishrov Mukerjee, Janmali Gopal Rao Manikala, Yashaswi Kant, Girik Bhalla, Pratyush Singh, Damodar Solanki, Priyanka Vyas, Ameya Vikram Mishra, Juhi Senguttuvan, Anumeha Smiti, Deepak Thakur, Sai Snigdha Nittala, Snehal Upadhyay for App.5.
4.	IA-1795/2026 (For Urgent Listing) In APL-363/2026 & IA-1794/2026 (For interim relief) (Defects cured) (Fresh Matter)	Punjab State Power Corporation Limited, Appellant(s) Versus Central Electricity Regulatory Commission & Ors. - Respondent(s)	Poorva Saigal, Shubham Arya, Pallavi Saigal, Rishabh Saxena, Shirin Gupta, Kaavya Madaan, Shree Dwivedi , Harsha Parakh for App.1. Vidhan Vyas for Res.3, Syed Haider Shah for Res.3, (R-3 - Caveator)

5.	IA-1773/2026 (For Urgent Listing) In APL-365/2026 & IA-1772/2026 (For interim relief) (Defects cured) (Fresh Matter)	Korba Power Limited Versus Madhya Pradesh Electricity Regulatory Commission & Ors. Appellant(s) - Respondent(s)	Deepak Khurana, Vineet Tayal, Abhishek Bansal, Anushka R. Saxena, Anurag Vats for App.1.
IA FOR DISPOSAL / FOR DIRECTIONS			
6.	APL-387/2025 (Service complete) (No rejoinder to reply filed by R-1, R-2, R-10 and R-11) (Connected with A.No.379/25) (Matter is being listed vide office note dt. 04.08.26)	Maharashtra State Electricity Distribution Company Limited Appellant(s) Versus Kharghar Vikhroli Transmission Limited (Formerly known as kharghar Vikhroli Transmission Private Ltd & Ors. - Respondent(s)	Anup Jain, Nishtha Goel, Ashwary Kathed for App.1. Gaurav Dudeja for Res.1, Dhruval Singh for Res.1, Prithu Chawla for Res.1, Abhijit Debnath for Res.1, Pratiti Rungta for Res.2, Rucha Pande for Res.10, Res.10, Shirish K Deshpande for Res.11,
7.	APL-112/2026 (E-Filing) (Service complete) (No reply filed by R-5) (Matter is being listed vide office note dt. 04.08.26)	Rallis India Limited Appellant(s) Versus Gujarat Electricity Regulatory Commission & Ors. - Respondent(s)	Shri Venkatesh, Suhael Buttan, Drishti Rathi, Harsh Vardhan, Kanika Chugh, Ashutosh Kumar Srivastava, Nihal Bhardwaj, Priya Dhankar, Abhishek Nangia, Manu Tiwari, Siddharth Nigotia, Mohit Mansharamani, Vineet Kumar, Shourya Vir Das, Surbhi Kapoor, Aashwyn Singh, Akash Lamba, Kunal Veer Chopra, Aniket Kanhaui, Tanishka Khatana , Nikunj Bhatnagar, Vedant Choudhary, Adarsh Singh, Punyam Bhutani, Amol Rana, Ananya Dutta , R Jatn Kattiyar, Devishi Gupta, Shryeshth Ramesh Sharma, Nuha Rahman, Shryeshth Ramesh Sharma for App.1. Anand K. Ganesan for Res.3, Res.5, Swapna Seshadri for Res.5, Harsha V Rao for Res.5, Rupinder Kaur for Res.5, Aishwarya Subramani for Res.5, Robin Singh for Res.5,
8.	APL-115/2026	Kutch Copper Limited Appellant(s) Versus	Hemant Singh, Mridul Chakravarty, Biju Mattam, Sourav Roy, Supriya Rastogi Agarwal, Lakshyajit Singh Bagdwal,

	(Service complete) (No reply filed by R-2 and R-15) (Matter is being listed vide office note dt. 04.08.26)	Central Electricity Regulatory Commission & Ors. - Respondent(s)	Ankita Bafna, Harshit Singh, Nehul Sharma, Alchi Thapliyal, Lavanya Panwar, Indrayudh Chowdhury, Devansh Pundir, Sindhuja Rastogi, Mahima Srivastava, Devyanshu Sharma for App.1. Dhananjay Bajjal for Res.1, Shri Venkatesh for Res.2, Kanika Chugh for Res.2, Suhael Buttan for Res.2, Priya Dhankar for Res.2, Akash Lamba for Res.2, Siddharth Nigotia for Res.2, Aashwyn Singh for Res.2, Harsh Vardhan for Res.2, Devishi Gupta for Res.2, Nuha Rahman for Res.2, Vineet Kumar for Res.2, Surbhi Kapoor for Res.2, Kunal Veer Chopra for Res.2, Vedant Choudhary for Res.2, Amol Rana for Res.2, Drishti Rathi for Res.2, Shryeshth Ramesh Sharma for Res.2, Ashutosh Kumar Srivastava for Res.2, Nihal Bhardwaj for Res.2, Abhishek Nangia for Res.2, Manu Tiwari for Res.2, Mohit Mansharamani for Res.2, Aniket Kanhaua for Res.2, Adarsh Singh for Res.2, Ananya Dutta for Res.2, R Jatin Kattiyar for Res.2, Shourya Vir Das for Res.2, Nikunj Bhatnagar for Res.2, Tanishka Khatana for Res.2, Punyam Bhutani for Res.2, Nilesh Purohit for Res.2, Poorva Saigal for Res.3, Shubham Arya for Res.3, Pallavi Saigal for Res.3, Reeha Singh for Res.3, Rishabh Saxena for Res.3, Kaavya Madaan for Res.3, Shree Dwivedi for Res.3, Saumya Tandon for Res.15,
9.	APL-119/2026 (Reference - DFR-35/26) (Service complete) (No reply filed by R-1) (Matter is being listed vide office note dt. 04.08.26)	Everest Power Private Limited Appellant(s) Versus Punjab State Electricity Regulatory Commission & Ors. - Respondent(s)	Parinay Deep Shah, Kartik Sharma, Harsh Dev Singh for App.1. Gargi Kumar for Res.1, Anand K. Ganesan for Res.2, Swapna Seshadri for Res.2, Amal Nair for Res.2, Khyati Chhabra for Res.2, Devyani Prasad for Res.2,
10.	APL-148/2026 (E-Filing)	BSES Rajdhani Power Ltd. & Anr. Appellant(s) Versus	Dushyant Manocha, Doel Bose, Kashish Chhabra, Priyanka Prasanth, Anannya Ghosh, Mrinalini Mishra, Srijesh Kumar Singh, Mukul Arya ,

	(Reference - DFR-33/26) (Service complete) (No reply filed by R-1) (Matter is being listed vide office note dt. 04.08.26)	Delhi Electricity Regulatory Commission & Anr. - Respondent(s)	Sabeeh Akhter for App.1. Doel Bose, Kashish Chhabra, Priyanka Prasanth, Anannya Ghosh, Mrinalini Mishra, Srijesh Kumar Singh, Mukul Arya , Sabeeh Akhter for App.2. Shivendra Singh for Res.1, Avinash Menon for Res.2,
11.	APL-158/2026 (Reference - DFR-94/26) (Service complete) (No reply filed by R-1) (Matter is being listed vide office note dt. 04.08.26)	Tata Power Delhi Distribution Limited Appellant(s) Versus Delhi Electricity Regulatory Commission - Respondent(s)	Shri Venkatesh, Shryeshth Ramesh Sharma, Kanika Chugh, Ashutosh Kumar Srivastava, Suhael Buttan, Nihal Bhardwaj, Adarsh Singh, Siddharth Nigotia, Manu Tiwari, Abhishek Nangia, Mohit Mansharamani, Akash Lamba, Aashwyn Singh, Harsh Vardhan, Aniket Kanhaui, Indu Uttara , Ananya Dutta , Devishi Gupta, Priya Dhankar, Vineet Kumar, Surbhi Kapoor, Tanishka Khatana , Punyam Bhutani, Nikunj Bhatnagar, Kunal Veer Chopra, Vedant Choudhary, Drishti Rathi, Nuha Rahman, Nilesh Purohit for App.1. Divyanshu Rai for Res.1,
12.	APL-235/2026 (E-Filing) (Reference - DFR-67/26) (Service complete) (Proof of payment of cost filed) (No reply filed by R-1) (Matter is being listed vide office note dt. 04.08.26)	BSES Rajdhani Power Ltd. & Anr. Appellant(s) Versus Delhi Electricity Regulatory Commission & Anr. - Respondent(s)	Dushyant Manocha, Kashish Chhabra, Anannya Ghosh, Sabeeh Akhter, Doel Bose, Srijesh Kumar Singh, Mrinalini Mishra, Priyanka Prasanth, Mukul Arya for App.1. Kashish Chhabra, Anannya Ghosh, Sabeeh Akhter, Doel Bose, Srijesh Kumar Singh, Mrinalini Mishra, Priyanka Prasanth, Mukul Arya for App.2. Shivendra Singh for Res.1, Avinash Menon for Res.2,
<u>FOR REVIEW</u>			
13.	RP-11/2026 (E-Filing) (RP in APL-	Bangalore Electricity Supply Company Limited & Ors. Petitioner(s) Versus	Tushar Kanti Mohindroo, Sumana Naganand, Garima Jain, Arnab Khanna, Vismaya Simha for App.1. Sumana Naganand, Garima Jain, Arnab Khanna, Vismaya Simha for

	75/2025) (Service complete)	Shree Renuka Sugars Limited & Anr. - Respondent(s)	App.2. Sumana Naganand, Garima Jain, Arnav Khanna, Vismaya Simha for App.3. Sumana Naganand, Garima Jain, Arnav Khanna, Vismaya Simha for App.4. Sumana Naganand, Garima Jain, Arnav Khanna, Vismaya Simha for App.5. Prerna Priyadarshini for Res.1, Kush Chaturvedi for Res.1, Syed Faraz Alam for Res.1, Pramothes Mukherjee for Res.1, Ayesha Choudhary for Res.1,
FOR EXECUTION			
14.	EP-4/2016 & IA-1933/2025 (For filing additional document) (EP in 73/2014) (Service complete) (Matter is included in the List of Finals)	Aditya Industries Limited Petitioner(s) Versus Himachal Pradesh State Electricity Board - Respondent(s)	Ajay Vaidya, for App.1 Anand K. Ganesan for Res.1, Devyani Prasad for Res.1, Swapna Seshadri for Res.1, Amal Nair for Res.1,
FOR COMPLIANCE			
15.	APL-318/2026 & IA-1203/2026 (For Stay) IA-1202/2026 (For filing additional document) IA-1643/2026 (For filing additional document) (R-1) IA-1658/2026 (For filing additional document) (R-1) IA-1667/2026 (For filing additional document) (R-1) IA-1668/2026 (For filing additional document) IA-1913/2026 (For filing additional document)	Southern Power Distribution Company of Telangana Limited & Anr. Appellant(s) Versus Lanco Kondapalli Power Limited & Ors. - Respondent(s)	D. Abhinav Rao, D. Abhinav Rao for App.2. Sourabh Gupta for Res.1, Puneet Yadav for Res.1, Priya Mittal for Res.1, Akshansh Gupta for Res.1,

	(Service complete)		
FOR LEAVE TO FILE APPEAL/CONDONATION OF DELAY/WAIVER OF COURT FEE			
16.	IA-388/2026 (For condonation of delay in filing the Appeal) (46 days) In DFR-101/2026 (Service complete)	State Load Despatch Centre (Karnataka Power Transmission Corporation Limited) - Applicant(s) Versus Bhadrashree Steel and Power & Ors. - Respondent(s)	Shahbaaz Husain, Stephania Pinto, K Sumanth Gowda, Fahad Khan, Sindhu G Koushik , Diksha Pherwani for App.1. Sumana Naganand for Res.2, Garima Jain for Res.2, Tushar Kanti Mohindroo for Res.2, Arnav Khanna for Res.2, Vismaya Simha for Res.2,
17.	IA-694/2026 (For leave to file Appeal) In DFR-172/2026 & IA-693/2026 (For interim relief) IA-695/2026 (For filing additional document) IA-1179/2026 (For filing additional document) IA-1830/2026 (For condonation of delay in filing reply)(R-1) (4 days) (Service complete)	Federation of Karnataka Chamber of Commerce and Industries - Applicant(s) Versus Bangalore Electricity Supply Company Limited & Ors. - Respondent(s)	Anantha Narayana M.G., for App.1 Shahbaaz Husain for Res.1, Res.2, Res.4, Res.5, V.M. Kannan for Res.1, Res.2, Res.4, Res.5, Stephania Pinto for Res.1, Res.4, K Sumanth Gowda for Res.1, Res.2, Res.4, Res.5, Fahad Khan for Res.1, Res.2, Res.4, Res.5, Ilma Subhan for Res.1, Res.4, Sindhu G Koushik for Res.1, Res.2, Res.4, Res.5, Diksha Pherwani for Res.1, Res.2, Res.4, Res.5, Insha Fatima for Res.1, Res.4, Sadiya Siddiquee for Res.2, Res.5, Pratibhanu Singh Kharola for Res.6,
18.	IA-1595/2026 (For condonation of delay in filing the Appeal) (503) In DFR-398/2026 & IA-1596/2026	M/s Atma Powers Private Limited - Applicant(s) Versus Punjab State Electricity Regulatory Commission & Ors. - Respondent(s)	Shefali Tripathi, Sameer Sharma, Ankit Kumar Sinha, Damanbir Singh Sobti, Sriyut Shukla, Sheenam Kamboj for App.1.

	(For directions)		
	(Defects cured) (Fresh Matter)		
19.	IA-1616/2026 (For condonation of delay in filing the Appeal) (23 days) In DFR-403/2026 & IA-1617/2026 (For interim relief) (Defects cured) (Fresh Matter)	Dakshin Haryana Bijli Vitran Nigam Limited - Applicant(s) Versus TRL Riceland Private Limited & Ors. - Respondent(s)	Raheel Kohli, Himanshu Handa for App.1.
20.	IA-1646/2026 (For condonation of delay in filing the Appeal) (1426 and 95 days) In DFR-407/2026 (Defects cured) (Fresh Matter)	Kerala State Electricity Board Ltd. - Applicant(s) Versus Kerala State Electricity Regulatory Commission - Respondent(s)	Subhash Chandran K.R, for App.1
21.	IA-1677/2026 (For condonation of delay in filing the Appeal) (731 days) In DFR-411/2026 (Defects cured) (Fresh Matter)	Himachal Pradesh Power Transmission Corporation Limited - Applicant(s) Versus Himachal Pradesh Electricity Regulatory Commission & Anr. - Respondent(s)	Anusha Nagarajan, for App.1
22.	IA-1699/2026 (For condonation of delay in filing the	Maharashtra State Electricity Distribution Company Limited - Applicant(s)	Ramanuj Kumar, Siddharth Mathur, Vishal Binod, Aditya Dubey, Sagnik Maitra, Swadha Sharma, Vaishnavi Chandarana for App.1.

	Appeal) (82 days) In DFR-415/2026 (Defects cured) (Fresh Matter)	Versus Maharashtra Electricity Regulatory Commission - Respondent(s)	
23.	IA-1709/2026 (For condonation of delay in filing the Appeal) (21 days) In DFR-418/2026 (Defects cured) (Fresh Matter)	The West Bengal Power Development Corporation Ltd. - Applicant(s) Versus West Bengal Electricity Regulatory Commission - Respondent(s)	Sakya Singha Chaudhuri, Avijeet Lala, Astha Sharma, Shreya Dubey, Asmita Narula, Nikhil Anand, Tannishtha Chatterje, Sanya Miglani, Ruiyaowor Jane Kapai for App.1.
24.	IA-1756/2026 (For condonation of delay in filing the Appeal) (08 days) In DFR-422/2026 & IA-1895/2026 (For interim relief) (Defects cured) (Fresh Matter)	Maharashtra State Electricity Distribution Company Ltd. - Applicant(s) Versus Adani Power Limited & Anr. - Respondent(s)	Rahul Chouhan, Mukut Choudhary, Kajal Kakani , Chaitanya Ahuja for App.1.
<u>FOR ADMISSION</u>			
25.	OP-5/2026 (Defects cured) (Fresh Matter)	Tata Power Delhi Distribution Ltd. Petitioner(s) Versus Delhi Electricity Regulatory Commission - Respondent(s)	Anand Kumar Shrivastava, Shruti Kanodia, Shivam Sinha, Ishita Jain, Rishabh Dua, Nilesh Panda, Ravi Nair, Amrita Bakhshi, Ankit Bhandari, Chetan Saxena, Mudassir, Ekshat Punwani, Mani Aneja, Kshitij Ujala, Janhavi Johar for App.1.

26.	APL-368/2026 & IA-1509/2026 (For extension of time) (Defects cured) (Fresh Matter)	HCL Technologies Limited Appellant(s) Versus Tamil Nadu Electricity Regulatory Commission & Ors. - Respondent(s)	Poonam Verma Sengupta, Gayatri Aryan, Saunak Kumar Rajguru, Sakshi Kapoor, Rajesh Jha, Subham Bhut, Palash Dilip Moolchandani, Pradyumn Sharma for App.1.
27.	APL-370/2026 (Defects cured) (Fresh Matter)	CESC Limited Appellant(s) Versus West Bengal Electricity Regulatory Commission - Respondent(s)	Sanjeev K. Kapoor, Divya Chaturvedi, Saransh Shaw, Srishti Rai, Chandan Kumar for App.1.
FOR ADMISSION AFTER NOTICE			
28.	OP-1/2026 (Court notice served) (For KSERC, DERC, NERC, MERC, CSPERC, JERC - 29)	In Suo-Motu Action Under Section 121 of the EA Petitioner(s) Versus Forum of Regulators C/o Central Electricity Regulatory Commission & Ors. - Respondent(s)	Poorva Saigal, for App.1 (Amicus Curie) Sugandha Jain for Res.2, C.K. Rai for Res.3, Res.14, Res.31, Anuradha Roy for Res.3, Res.14, Res.31, Vinay Kumar Gupta for Res.3, Res.14, Res.31, Shiva Singh for Res.3, Res.14, Res.31, Farrukh Rasheed for Res.4, Dhananjaya Mishra for Res.5, Sahil Chandra for Res.6, Ravi Kishore for Res.7, Rutwik Panda for Res.8, Anshu Malik for Res.8, Gargi Kumar for Res.9, Shivendra Singh for Res.10, Pratibhanu Singh Kharola for Res.11, Aditi Umapathy for Res.12, Pradeep Misra for Res.13, Manoj Kumar Sharma for Res.13, Somanadri Goud Katam for Res.15, Shlok Chandra for Res.16, Suparna Srivastava for Res.17, Mandakini Ghosh for Res.18, Res.22, Res.32, Gaichangpou Gangmei for Res.19, Arjun D Singh for Res.19, Yimyaner Longkumer for Res.19, Maitreya Mahaley for Res.19, Vivek Gaurav for Res.20, Abiha Zaidi for Res.21, Res.28, Suriti Chowdhary for Res.21, Res.28, Pritam Raman Giriya for Res.21, Res.28, Bhumitra Dubey for Res.21, Res.28, Tanya Sharma for Res.21, Res.28, Ashish Bainsala for Res.21, Res.28, Arushi for Res.21, Res.28, K Enatoli Sema for Res.23, Ritu Raj for Res.24, Sriram Krishna for Res.25, Anupama Dhurve for Res.25, Shivalakshmi Singh for Res.25,

			Ashutosh Kumar Srivastava for Res.26, Abhishek Nangia for Res.26, Shri Venkatesh for Res.26, Suhael Buttan for Res.26, R Jatin Kattyar for Res.26, Shryeshth Ramesh Sharma for Res.26, Nihal Bhardwaj for Res.26, Akash Lamba for Res.26, Siddharth Nigotia for Res.26, Aashwyn Singh for Res.26, Harsh Vardhan for Res.26, Devishi Gupta for Res.26, Vineet Kumar for Res.26, Surbhi Kapoor for Res.26, Kunal Veer Chopra for Res.26, Vedant Choudhary for Res.26, Amol Rana for Res.26, Drishti Rathi for Res.26, Kanika Chugh for Res.26, Priya Dhankar for Res.26, Manu Tiwari for Res.26, Mohit Mansharamani for Res.26, Aniket Kanhaua for Res.26, Adarsh Singh for Res.26, Ananya Dutta for Res.26, Shourya Vir Das for Res.26, Nikunj Bhatnagar for Res.26, Tanishka Khatana for Res.26, Punyam Bhutani for Res.26, Nilesh Purohit for Res.26, Nuha Rahman for Res.26, Surabhi Pandey for Res.29, Gautam Nongthombam for Res.30,
29.	APL-333/2026 & IA-1586/2026 (For interim relief) (Reference - DFR-396/26) (Service complete) (Proof of payment of cost filed)	Kalyani Maxion Wheels Private Limited Appellant(s) Versus Maharashtra Electricity Regulatory Commission & Anr. - Respondent(s)	Hemant Sahai, Molshree Bhatnagar, Nitish Gupta, Shubhi Sharma, Tushar Srivastava, Nipun Sharma, Rishabh Sehgal, Kamyia Sharma, Varnika Tyagi, Aastha Bansal, Vandana Ragwani , Arshiya Sharma, Shaurya Kapoor for App.1. Pratiti Rungta for Res.1, Ramanuj Kumar for Res.2, Vishal Binod for Res.2, Aditya Dubey for Res.2, Sagnik Maitra for Res.2, Swadha Sharma for Res.2, Vaishnavi Chandarana for Res.2, Siddharth Mathur for Res.2,
30.	APL-334/2026 & IA-1567/2026 (For interim relief) (Reference - DFR-394/26) (Service complete)	Maxion Wheels Aluminum India Private Limited Appellant(s) Versus Maharashtra Electricity Regulatory Commission & Anr. - Respondent(s)	Hemant Sahai, Molshree Bhatnagar, Nitish Gupta, Shubhi Sharma, Tushar Srivastava, Nipun Sharma, Rishabh Sehgal, Kamyia Sharma, Varnika Tyagi, Aastha Bansal, Shambhavi Jha, Vandana Ragwani , Shaurya Kapoor, Arshiya Sharma for App.1. Pratiti Rungta for Res.1, Ramanuj Kumar for Res.2, Vishal Binod for Res.2, Aditya Dubey for Res.2, Sagnik Maitra for Res.2, Swadha Sharma for Res.2, Vaishnavi Chandarana for Res.2, Siddharth Mathur for Res.2,

	(Proof of payment of cost filed)		
31.	APL-336/2026 (E-Filing) & IA-1367/2026 (For interim relief) IA-1368/2026 (For exemption from filling certified copy of impugned order) (Reference - DFR-336/26) (Service complete)	Ajanta Pharma Limited Appellant(s) Versus Maharashtra Electricity Regulatory Commission & Anr. - Respondent(s)	Vishrov Mukerjee, Yashaswi Kant, Priyanka Vyas, Snehal Upadhyay, Garima Adlakha, Girik Bhalla, Deepak Thakur, Juhi Senguttuvan, Damodar Solanki, Janmali Gopal Rao Manikala, Pratyush Singh, Ameya Vikram Mishra, Anumeha Smiti, Sai Snigdha Nittala for App.1. Pratiti Rungta for Res.1, Ramanuj Kumar for Res.2, Vishal Binod for Res.2, Sagnik Maitra for Res.2, Aditya Dubey for Res.2, Swadha Sharma for Res.2, Siddharth Dharmadhikari for Res.2, Devanshi Singh for Res.2, Aditya Krishna for Res.2,
32.	APL-338/2026 (E-Filing) & IA-1287/2026 (For interim relief) IA-1288/2026 (For exemption from filling certified copy of impugned order) (Reference - DFR-314/26) (Service complete) (Certified copy of impugned order filed)	Alyssum Developers Private Limited Appellant(s) Versus Maharashtra State Electricity Distribution Company Ltd. & Anr. - Respondent(s)	Sarthak Gaur, Aditi Bhatt for App.1. Ramanuj Kumar for Res.1, Vishal Binod for Res.1, Sagnik Maitra for Res.1, Aditya Dubey for Res.1, Swadha Sharma for Res.1, Siddharth Dharmadhikari for Res.1, Devanshi Singh for Res.1, Aditya Krishna for Res.1, Pratiti Rungta for Res.2,
33.	APL-339/2026 (E-Filing) & IA-1234/2026 (For interim relief) IA-1235/2026 (For exemption from filling certified copy of impugned order) (Service complete)	Vamona Developers Private Limited Appellant(s) Versus Maharashtra State Electricity Distribution Company Ltd. & Anr. - Respondent(s)	Sarthak Gaur, Aditi Bhatt for App.1. Ramanuj Kumar for Res.1, Vishal Binod for Res.1, Sagnik Maitra for Res.1, Aditya Dubey for Res.1, Swadha Sharma for Res.1, Siddharth Dharmadhikari for Res.1, Devanshi Singh for Res.1, Aditya Krishna for Res.1, Pratiti Rungta for Res.2,

	(Reference - DFR-304/26) (Certified copy of impugned order filed)		
34.	APL-349/2026 (E-Filing) & IA-1522/2026 (For interim relief) IA-1523/2026 (For exemption from filling certified copy of impugned order) (Reference - DFR-385/26) (Service complete) (Proof of payment of cost filed) (Certified copy of impugned order filed)	Akamu Solar Energy Private Limited Appellant(s) Versus Maharashtra Electricity Regulatory Commission & Anr. - Respondent(s)	Mazag Andrabi, Udit Mendiratta, Rikit Shahi for App.1. Pratiti Rungta for Res.1, Ramanuj Kumar for Res.2, Vishal Binod for Res.2, Aditya Dubey for Res.2, Sagnik Maitra for Res.2, Swadha Sharma for Res.2, Vaishnavi Chandarana for Res.2, Siddharth Mathur for Res.2,
35.	APL-350/2026 (E-Filing) & IA-1536/2026 (For interim relief) IA-1537/2026 (For exemption from filling certified copy of impugned order) (Reference - DFR-388/26) (Service complete) (Proof of payment of cost filed) (Certified copy of impugned order filed)	Veh Mitra Energy Private Limited Appellant(s) Versus Maharashtra Electricity Regulatory Commission & Anr. - Respondent(s)	Mazag Andrabi, Udit Mendiratta, Rikit Shahi for App.1. Pratiti Rungta for Res.1, Ramanuj Kumar for Res.2, Vishal Binod for Res.2, Aditya Dubey for Res.2, Sagnik Maitra for Res.2, Swadha Sharma for Res.2, Vaishnavi Chandarana for Res.2, Siddharth Mathur for Res.2,

36.	APL-351/2026 (E-Filing) & IA-1530/2026 (For interim relief) IA-1531/2026 (For exemption from filling certified copy of impugned order) (Reference - DFR-387/26) (Service complete) (Proof of payment of cost filed) (Certified copy of impugned order filed)	Tasoula Energy Private Limited Appellant(s) Versus Maharashtra Electricity Regulatory Commission & Anr. - Respondent(s)	Mazag Andrabi, Rikit Shahi , Udit Mendiratta for App.1. Pratiti Rungta for Res.1, Vaishnavi Chandarana for Res.2, Siddharth Mathur for Res.2, Ramanuj Kumar for Res.2, Vishal Binod for Res.2, Aditya Dubey for Res.2, Sagnik Maitra for Res.2, Swadha Sharma for Res.2,
37.	APL-367/2026 & IA-1500/2026 (For interim relief) (Reference - DFR-376/26) (Proof of payment of cost filed) (Service complete)	Asahi India Glass Limited Appellant(s) Versus Maharashtra Electricity Regulatory Commission & Anr. - Respondent(s)	Dipali Sheth, Shubham Mehta, Sonesh Jain for App.1. Pratiti Rungta for Res.1, Ramanuj Kumar for Res.2, Vishal Binod for Res.2, Aditya Dubey for Res.2, Sagnik Maitra for Res.2, Swadha Sharma for Res.2, Vaishnavi Chandarana for Res.2, Siddharth Mathur for Res.2,
<u>IA - FOR FURTHER HEARING</u>			
38.	IA-340/2026 (For interim relief) In APL-231/2023 (Service complete) (Matter is included in the	Azure Power India Private Limited & Ors. Appellant(s) Versus Central Electricity Regulatory Commission & Ors. - Respondent(s)	Shashwat Kumar, Shikha Sood, Rahul Chouhan for App.1. Shikha Sood, Shashwat Kumar, Rahul Chouhan for App.2. Shikha Sood, Shashwat Kumar, Rahul Chouhan for App.3. Shikha Sood, Shashwat Kumar, Rahul Chouhan for App.4. Shryeshth Ramesh Sharma for Res.2, Ashutosh Kumar Srivastava for Res.2, Nihal Bhardwaj for Res.2, Abhishek Nangia for Res.2, Manu Tiwari for Res.2, Mohit Mansharamani for Res.2, Aniket Kanhaua for Res.2, Adarsh Singh for Res.2,

	List of Finals)		Ananya Dutta for Res.2, R Jatin Kattiyar for Res.2, Shourya Vir Das for Res.2, Nikunj Bhatnagar for Res.2, Tanishka Khatana for Res.2, Punyam Bhutani for Res.2, Nilesh Purohit for Res.2, Shri Venkatesh for Res.2, Kanika Chugh for Res.2, Suhael Buttan for Res.2, Priya Dhankar for Res.2, Akash Lamba for Res.2, Siddharth Nigotia for Res.2, Aashwyn Singh for Res.2, Harsh Vardhan for Res.2, Devishi Gupta for Res.2, Nuha Rahman for Res.2, Vineet Kumar for Res.2, Surbhi Kapoor for Res.2, Kunal Veer Chopra for Res.2, Vedant Choudhary for Res.2, Amol Rana for Res.2, Drishti Rathhi for Res.2, Poorva Saigal for Res.3, Shubham Arya for Res.3, Pallavi Saigal for Res.3, Reeha Singh for Res.3, Rishabh Saxena for Res.3, Shirin Gupta for Res.3, Harshvardhan Singh for Res.3, Shree Dwivedi for Res.3,
IA - FOR HEARING			
39.	IA-466/2026 (For Condonation of Delay in filing the IA) IA-465/2026 (For substitution) In APL-55/2024 & IA-2593/2023 (For filing additional document) (Court notice dt. 24.04.26 in IAs served) (Service complete) (Matter is included in the List of Finals)	Shivnath Patel Versus Uttar Pradesh Electricity Regulatory Commission & Ors. Appellant(s) - Respondent(s)	Balendu Singh, Isha Singh, Amit Gaurav Singh for App.1. C.K. Rai for Res.1, Anuradha Roy for Res.1, Vinay Kumar Gupta for Res.1, Shiva Singh for Res.1, Rajiv Srivastava for Res.3, Arpit Shukla for Res.3, Gargi Srivastava for Res.3, Mithali Chauhan for Res.3,
40.	IA-1730/2026 (For interim relief) In	West Bengal State Electricity Transmission Co. Limited Versus Appellant(s)	Shweta Sharma, Diggaj Pathak for App.1. Poorva Saigal for Res.2, Shubham Arya for Res.2,

	APL-114/2024 (Court notice dt. 10.08.26 in IAs served) (Service complete) (Matter is included in the List of Finals)	Central Electricity Regulatory Commission & Ors. - Respondent(s)	Pallavi Saigal for Res.2, Ravi Nair for Res.2, Reeha Singh for Res.2, Anumeha Smiti for Res.2,
41.	IA-1732/2026 (For interim relief) In APL-213/2024 (Court notice dt. 10.08.26 in IAs served) (Service complete) (Matter is included in the List of Finals)	West Bengal State Electricity Transmission Company Limited Appellant(s) Versus Central Electricity Regulatory Commission & Ors. - Respondent(s)	Shweta Sharma, Diggaj Pathak for App.1. Poorva Saigal for Res.2, Shubham Arya for Res.2, Pallavi Saigal for Res.2, Ravi Nair for Res.2, Reeha Singh for Res.2, Anumeha Smiti for Res.2, Devyanshu Sharma for Res.2, Rohini Prasad for Res.3, Res.9, Res.10,
42.	IA-123/2026 (For impleadment/ intervention) IA-748/2026 (For impleadment/ intervention) IA-871/2026 (For impleadment/ intervention) In APL-290/2025 & IA-1240/2025 (For interim relief) IA-1279/2026 (For condonation of delay in filing reply) (R-1) (4 days) IA-1280/2026 (For condonation of delay in filing reply) (	Tamil Nadu Power Distribution Corporation Limited (formerly known as Tamil Nadu Generation and Distribution Corporation Limited) Appellant(s) Versus Coastal Energen Private Limited (now known as Moxie Power Generation Limited) & Ors. - Respondent(s)	Anusha Nagarajan, for App.1 Hemant Singh for Res.1, Mridul Chakravarty for Res.1, Biju Mattam for Res.1, Sourav Roy for Res.1, Supriya Rastogi Agarwal for Res.1, Lakshyajit Singh Bagdwal for Res.1, Ankita Bafna for Res.1, Harshit Singh for Res.1, Nehul Sharma for Res.1, Alchi Thapliyal for Res.1, Sanjeev Singh Thakur for Res.1, Lavanya Panwar for Res.1, Indrayudh Chowdhury for Res.1, Devansh Pundir for Res.1, Arun Lal for Res.1, Syed Fazl Askari for Res.1, Nishant Kumar for Res.1, Jay Lal for Res.1, Pawan Singh for Res.1, Gandharv Garg for Res.1, Dharmendra Singh for Res.1, Sajid Akhtar for Res.1, Nitesh Singh for Res.1, (Komal Mundhra, Ravi Sehgal, Ashutosh Singh Rana for Impleader - IA-123/26) (Sourabh Agarwal, Shantanu Singh,

	R-1) (4 days) IA-1281/2026 (For condonation of delay in filing reply) (R-1) (4 days) IA-1620/2026 (For condonation of delay in filing rejoinder) (44 days) IA-1637/2026 (For condonation of delay in filing rejoinder) (45 days) IA-1828/2026 (For condonation of delay in filing rejoinder) (08 days) (Service complete) (Main matter is listed on 14.09.26)		Rishay Raj for Impleader - IA-748/26)
43.	IA-1323/2025 (For interim relief) In APL-330/2025 (Service complete)	Kerala State Electricity Board Limited Appellant(s) Versus Jindal Power Limited & Anr. - Respondent(s)	Prabhas Bajaj, Priyanshu Tyagi, Harsh Chauhan, Rithvik Mathur for App.1. Hemant Singh for Res.1, Mridul Chakravarty for Res.1, Biju Mattam for Res.1, Sourav Roy for Res.1, Supriya Rastogi Agarwal for Res.1, Lakshyajit Singh Bagdwal for Res.1, Ankita Bafna for Res.1, Harshit Singh for Res.1, Nehul Sharma for Res.1, Alchi Thapliyal for Res.1, Sindhuja Rastogi for Res.1, Sanjeev Singh Thakur for Res.1, Lavanya Panwar for Res.1, Indrayudh Chowdhury for Res.1, Devansh Pundir for Res.1, Arun Lal for Res.1, Nishant Kumar for Res.1, Jay Lal for Res.1, Pawan Singh for Res.1, Gandharv Garg for Res.1, Nitesh Singh for Res.1, Sajid Akhtar for Res.1, Dharmendra Singh for Res.1, Dhananjaya Mishra for Res.2,

44.	IA-1489/2025 (For interim relief) In APL-382/2025 (Service complete)	Tamil Nadu Power Distribution Corporation Limited (formerly known as Tamil Nadu Generation and Distribution Corporation Limited) Appellant(s) Versus Central Electricity Regulatory Commission & Ors. - Respondent(s)	Anusha Nagarajan, for App.1 Deepak Khurana for Res.2, Vineet Tayal for Res.2, Abhishek Bansal for Res.2, Nishtha Wadhwa for Res.2, Bhaskar for Res.2, Monalika Chaudhary for Res.2, Ravi Kishore for Res.3, Res.3, Prerna Singh for Res.3, Keshav Singh for Res.3, Res.3,
45.	IA-1725/2025 (For interim relief) In APL-29/2026 (Service complete)	Hindustan Zinc Limited Appellant(s) Versus Rajasthan Electricity Regulatory Commission & Anr. - Respondent(s)	Aditya K. Singh, Mridul Gupta, Anukriti Jain, Vineet Gupta, Divyansh Singh, Dalima Gupta for App.1. Anushree Bardhan for Res.2, Somya Sahni for Res.2, Ritika Singh for Res.2, Rashmi Vaish for Res.2,
46.	IA-1707/2026 (For Modification)(R-1) In APL-46/2026 & IA-1852/2026 (For Modification) IA-1853/2026 (For condonation of delay in filing reply) (2 days) (Service complete)	Maharashtra State Electricity Distribution Company Limited Appellant(s) Versus Shree Tatyasaheb Kore Warana Sahakari Navshakti Nirman Sanstha Limited & Ors. - Respondent(s)	Shashwat Kumar, Rahul Chouhan, Harshita Gupta, Mukut Choudhary, Kajal Kakani , Chaitanya Ahuja for App.1. Arijit Maitra for Res.1, Pallavi Bagchi Maitra for Res.1, Pratiti Rungta for Res.2, Samir Malik for Res.4, Nikita Choukse for Res.4, Tushar Mathur for Res.4, Yachana Gupta for Res.4,
47.	IA-1722/2025 (For interim relief) In APL-51/2026 (Service complete)	Hindustan Zinc Limited Appellant(s) Versus Rajasthan Electricity Regulatory Commission & Ors. - Respondent(s)	Aditya K. Singh, Mridul Gupta, Anukriti Jain, Vineet Gupta, Divyansh Singh, Dalima Gupta for App.1. Anushree Bardhan for Res.2, Res.3, Res.4, Ritika Singh for Res.2, Res.3, Res.4, Somya Sahni for Res.2, Res.3, Res.4, Rashmi Vaish for Res.2, Res.3, Res.4,
48.	IA-1728/2025 (For interim relief) In	Shree Cement Limited Appellant(s) Versus Rajasthan Electricity Regulatory Commission & Ors.	Kumar Mihir, for App.1 Anushree Bardhan for Res.2, Res.3, Res.4, Ritika Singh for Res.2, Res.3, Res.4,

	APL-87/2026 (Service complete)	- Respondent(s)	Somya Sahni for Res.2, Res.3, Res.4, Rashmi Vaish for Res.2, Res.3, Res.4, Kshitij Mittal for Res.5,
49.	IA-6/2026 (For interim relief) In APL-171/2026 (Service complete)	Tamil Nadu Transmission Corporation Limited (TANTRANSCO) & Anr. Appellant(s) Versus Tamil Nadu Electricity Regulatory Commission & Ors. - Respondent(s)	S. Vallinayagam, S. Vallinayagam for App.2. Prerna Priyadarshini for Res.2, Syed Faraz Alam for Res.2, Ayesha Choudhary for Res.2, Kush Chaturvedi for Res.2, Atharva Gaur for Res.2,
50.	IA-58/2026 (For interim relief) In APL-172/2026 (E-Filing) (Service complete)	UltraTech Cement Limited Appellant(s) Versus Rajasthan Electricity Regulatory Commission & Ors. - Respondent(s)	Abhishek Ashok Munot, Malcolm Dinyar Desai, Tushar Nagar, Amit Kapur, Kunal Kaul, Samikrith Rao Puskuri, Purvi Shrivastava for App.1. Anushree Bardhan for Res.2, Res.4, Res.3, Ritika Singh for Res.2, Res.4, Res.3, Somya Sahni for Res.2, Res.4, Res.3, Rashmi Singh for Res.2, Res.4, Res.3,
51.	IA-54/2026 (For interim relief) In APL-173/2026 (E-Filing) (Service complete)	UltraTech Cement Limited Appellant(s) Versus Rajasthan Electricity Regulatory Commission & Ors. - Respondent(s)	Malcolm Dinyar Desai, Samikrith Rao Puskuri, Amit Kapur, Kunal Kaul, Tushar Nagar, Purvi Shrivastava for App.1. Anushree Bardhan for Res.3, Res.2, Res.4, Ritika Singh for Res.3, Res.2, Res.4, Somya Sahni for Res.3, Res.2, Res.4, Rashmi Vaish for Res.3, Res.2, Res.4,
52.	IA-943/2026 (For interim relief) In APL-260/2026 (E-Filing) & IA-1193/2026 (For exemption from filling certified copy of impugned order) (Reference - DFR-236/26) (Service	Vidarbha Industries Association & Ors. Appellant(s) Versus Maharashtra Electricity Regulatory Commission & Anr. - Respondent(s)	Siddharth Gautam, Siddharth Gautam for App.2. Siddharth Gautam for App.3. Siddharth Gautam for App.4. Siddharth Gautam for App.5. Siddharth Gautam for App.6. Siddharth Gautam for App.7. Siddharth Gautam for App.8. Siddharth Gautam for App.9. Siddharth Gautam for App.10. Siddharth Gautam for App.11. Siddharth Gautam for App.12. Siddharth Gautam for App.13. Pratiti Rungta for Res.1, Ramanuj Kumar for Res.2, Vishal Binod for Res.2, Sagnik Maitra for Res.2, Aditya Dubey for Res.2, Swadha Sharma for Res.2, Siddharth Dharmadhikari for Res.2,

	complete)		Devanshi Singh for Res.2, Aditya Krishna for Res.2,
53.	IA-1118/2026 (For interim relief) In APL-261/2026 (E-Filing) & IA-1119/2026 (For exemption from filing certified copy of impugned order) IA-1695/2026 (For condonation of delay in filing reply) (R-2) (06 days) (Reference - DFR-280/26) (Service complete)	Meenakshi Ferro Ingots Pvt. Ltd & Ors. Appellant(s) Versus Maharashtra Electricity Regulatory Commission & Anr. - Respondent(s)	Vishrov Mukerjee, Yashaswi Kant, Damodar Solanki, Priyanka Vyas, Anumeha Smiti, Janmali Gopal Rao Manikala, Girik Bhalla, Pratyush Singh, Juhi Senguttuvan, Ameya Vikram Mishra, Deepak Thakur, Garima Adlakha, Snehal Upadhyay, Sai Snigdha Nittala for App.1. Yashaswi Kant, Damodar Solanki, Priyanka Vyas, Anumeha Smiti, Janmali Gopal Rao Manikala, Girik Bhalla, Pratyush Singh, Juhi Senguttuvan, Ameya Vikram Mishra, Deepak Thakur, Garima Adlakha, Snehal Upadhyay, Sai Snigdha Nittala for App.2. Yashaswi Kant, Damodar Solanki, Priyanka Vyas, Anumeha Smiti, Janmali Gopal Rao Manikala, Girik Bhalla, Pratyush Singh, Juhi Senguttuvan, Ameya Vikram Mishra, Deepak Thakur, Garima Adlakha, Snehal Upadhyay, Sai Snigdha Nittala for App.3. Yashaswi Kant, Damodar Solanki, Priyanka Vyas, Anumeha Smiti, Janmali Gopal Rao Manikala, Girik Bhalla, Pratyush Singh, Juhi Senguttuvan, Ameya Vikram Mishra, Deepak Thakur, Garima Adlakha, Snehal Upadhyay, Sai Snigdha Nittala for App.4. Yashaswi Kant, Damodar Solanki, Priyanka Vyas, Anumeha Smiti, Janmali Gopal Rao Manikala, Girik Bhalla, Pratyush Singh, Juhi Senguttuvan, Ameya Vikram Mishra, Deepak Thakur, Garima Adlakha, Snehal Upadhyay, Sai Snigdha Nittala for App.5. Yashaswi Kant, Damodar Solanki, Priyanka Vyas, Anumeha Smiti, Janmali Gopal Rao Manikala, Girik Bhalla, Pratyush Singh, Juhi Senguttuvan, Ameya Vikram Mishra, Deepak Thakur, Garima Adlakha, Snehal Upadhyay, Sai Snigdha Nittala for App.6. Pratiti Rungta for Res.1, Ramanuj Kumar for Res.2, Vishal Binod for Res.2, Sagnik Maitra for Res.2, Aditya Dubey for Res.2, Swadha Sharma for Res.2, Siddharth Dharmadhikari for Res.2, Devanshi Singh for Res.2, Aditya Krishna for Res.2,
54.	IA-1197/2026 (For interim relief) In APL-262/2026 & IA-1196/2026 (For exemption from	Jindal Saw Limited Appellant(s) Versus Maharashtra Electricity Regulatory Commission & Anr. - Respondent(s)	Hemant Sahai, Rishabh Sehgal, Molshree Bhatnagar, Nitish Gupta, Shubhi Sharma, Tushar Srivastava, Nipun Sharma, Kanya Sharma, Varnika Tyagi, Aastha Bansal, Harshit Dhamija, Shambhavi Jha, Vandana Ragwani , Arshiya Sharma, Shaurya Kapoor for App.1. Pratiti Rungta for Res.1, Ramanuj Kumar for Res.2, Vishal Binod for Res.2,

	filling certified copy of impugned order) IA-1698/2026 (For condonation of delay in filing reply) (R-2) (6 days) (Reference - DFR-297/26) (Service complete) (Certified copy of impugned order filed)		Sagnik Maitra for Res.2, Swadha Sharma for Res.2, Siddharth Dharmadhikari for Res.2, Devanshi Singh for Res.2, Aditya Dubey for Res.2, Aditya Krishna for Res.2,
55.	IA-1208/2026 (For interim relief) In APL-263/2026 & IA-1207/2026 (For exemption from filling certified copy of impugned order) IA-1696/2026 (For condonation of delay in filing reply) (R-2) (6 days) (Reference - DFR-299/26) (Service complete)	Ambuja Cement Limited Appellant(s) Versus Maharashtra Electricity Regulatory Commission & Anr. - Respondent(s)	Hemant Singh, Biju Mattam, Sourav Roy, Supriya Rastogi Agarwal, Lakshyajit Singh Bagdwal, Harshit Singh, Nehul Sharma, Lavanya Panwar, Alchi Thapliyal, Devansh Pundir, Devyanshu Sharma, Jay Lal, Nishant Kumar, Gandharv Garg, Arun Lal, Nitesh Singh, Sajid Akhtar, Dharmendra Singh, Mahima Srivastava, Pragya Gupta for App.1. Pratiti Rungta for Res.1, Ramanuj Kumar for Res.2, Vishal Binod for Res.2, Sagnik Maitra for Res.2, Aditya Dubey for Res.2, Swadha Sharma for Res.2, Siddharth Dharmadhikari for Res.2, Devanshi Singh for Res.2, Aditya Krishna for Res.2,
56.	IA-1213/2026 (For interim relief) In APL-264/2026 & IA-1212/2026 (For exemption from filling certified copy of impugned order) IA-1697/2026 (For condonation of delay in filing reply) (R-2) (6 days)	Orient Cement Limited Appellant(s) Versus Maharashtra Electricity Regulatory Commission & Anr. - Respondent(s)	Hemant Singh, Mridul Chakravarty, Biju Mattam, Sourav Roy, Lakshyajit Singh Bagdwal, Supriya Rastogi Agarwal, Nehul Sharma, Harshit Singh, Lavanya Panwar, Alchi Thapliyal, Devansh Pundir, Devyanshu Sharma, Mahima Srivastava, Pragya Gupta, Jay Lal, Nishant Kumar, Gandharv Garg, Arun Lal, Nitesh Singh, Sajid Akhtar, Dharmendra Singh for App.1. Pratiti Rungta for Res.1, Ramanuj Kumar for Res.2, Vishal Binod for Res.2, Sagnik Maitra for Res.2, Aditya Dubey for Res.2, Swadha Sharma for Res.2, Siddharth Dharmadhikari for Res.2, Devanshi Singh for Res.2, Aditya Krishna for Res.2,

	(Reference - DFR-300/26) (Service complete)		
57.	IA-1239/2026 (For interim relief) In APL-269/2026 (E-Filing) (Reference - DFR-305/2026) (Service complete)	Lumax Industries Limited & Ors. Appellant(s) Versus Maharashtra Electricity Regulatory Commission & Anr. - Respondent(s)	Vishrov Mukerjee, Janmali Gopal Rao Manikala, Pratyush Singh, Priyanka Vyas, Anumeha Smiti, Deepak Thakur, Girik Bhalla, Ameya Vikram Mishra, Juhi Senguttuvan, Snehal Upadhyay, Yashaswi Kant, Damodar Solanki, Garima Adlakha, Sai Snigdha Nittala for App.1. Janmali Gopal Rao Manikala, Pratyush Singh, Priyanka Vyas, Anumeha Smiti, Deepak Thakur, Girik Bhalla, Ameya Vikram Mishra, Juhi Senguttuvan, Snehal Upadhyay, Yashaswi Kant, Damodar Solanki, Garima Adlakha, Sai Snigdha Nittala for App.2. Janmali Gopal Rao Manikala, Pratyush Singh, Priyanka Vyas, Anumeha Smiti, Deepak Thakur, Girik Bhalla, Ameya Vikram Mishra, Juhi Senguttuvan, Snehal Upadhyay, Yashaswi Kant, Damodar Solanki, Garima Adlakha, Sai Snigdha Nittala for App.3. Janmali Gopal Rao Manikala, Pratyush Singh, Priyanka Vyas, Anumeha Smiti, Deepak Thakur, Girik Bhalla, Ameya Vikram Mishra, Juhi Senguttuvan, Snehal Upadhyay, Yashaswi Kant, Damodar Solanki, Garima Adlakha, Sai Snigdha Nittala for App.4. Janmali Gopal Rao Manikala, Pratyush Singh, Priyanka Vyas, Anumeha Smiti, Deepak Thakur, Girik Bhalla, Ameya Vikram Mishra, Juhi Senguttuvan, Snehal Upadhyay, Yashaswi Kant, Damodar Solanki, Garima Adlakha, Sai Snigdha Nittala for App.5. Janmali Gopal Rao Manikala, Pratyush Singh, Priyanka Vyas, Anumeha Smiti, Deepak Thakur, Girik Bhalla, Ameya Vikram Mishra, Juhi Senguttuvan, Snehal Upadhyay, Yashaswi Kant, Damodar Solanki, Garima Adlakha, Sai Snigdha Nittala for App.6. Janmali Gopal Rao Manikala, Pratyush Singh, Priyanka Vyas, Anumeha Smiti, Deepak Thakur, Girik Bhalla, Ameya Vikram Mishra, Juhi Senguttuvan, Snehal Upadhyay, Yashaswi Kant, Damodar Solanki, Garima Adlakha, Sai Snigdha Nittala for App.7. Janmali Gopal Rao Manikala, Pratyush Singh, Priyanka Vyas, Anumeha Smiti, Deepak Thakur, Girik Bhalla, Ameya Vikram Mishra, Juhi Senguttuvan, Snehal Upadhyay, Yashaswi Kant, Damodar Solanki, Garima Adlakha, Sai Snigdha Nittala for App.8. Pratiti Rungta for Res.1, Ramanuj Kumar for Res.2, Vishal Binod for Res.2, Sagnik Maitra for Res.2, Aditya Dubey for Res.2, Swadha Sharma for Res.2, Siddharth Dharmadhikari for Res.2,

			Devanshi Singh for Res.2, Aditya Krishna for Res.2,
58.	IA-1189/2026 (For interim relief) In APL-270/2026 (E-Filing) (Reference - DFR-296/2026) (Service complete)	Exide Industries Limited & Ors. Appellant(s) Versus Maharashtra Electricity Regulatory Commission & Anr. - Respondent(s)	Vishrov Mukerjee, Girik Bhalla, Ameya Vikram Mishra, Snehal Upadhyay, Deepak Thakur, Yashaswi Kant, Priyanka Vyas, Anumeha Smiti, Sai Snigdha Nittala, Janmali Gopal Rao Manikala, Pratyush Singh, Juhi Senguttuvan, Garima Adlakha, Damodar Solanki for App.1. Girik Bhalla, Ameya Vikram Mishra, Snehal Upadhyay, Deepak Thakur, Yashaswi Kant, Priyanka Vyas, Anumeha Smiti, Sai Snigdha Nittala, Janmali Gopal Rao Manikala, Pratyush Singh, Juhi Senguttuvan, Garima Adlakha, Damodar Solanki for App.2. Girik Bhalla, Ameya Vikram Mishra, Snehal Upadhyay, Deepak Thakur, Yashaswi Kant, Priyanka Vyas, Anumeha Smiti, Sai Snigdha Nittala, Janmali Gopal Rao Manikala, Pratyush Singh, Juhi Senguttuvan, Garima Adlakha, Damodar Solanki for App.3. Girik Bhalla, Ameya Vikram Mishra, Snehal Upadhyay, Deepak Thakur, Yashaswi Kant, Priyanka Vyas, Anumeha Smiti, Sai Snigdha Nittala, Janmali Gopal Rao Manikala, Pratyush Singh, Juhi Senguttuvan, Garima Adlakha, Damodar Solanki for App.4. Pratiti Rungta for Res.1, Ramanuj Kumar for Res.2, Vishal Binod for Res.2, Sagnik Maitra for Res.2, Aditya Dubey for Res.2, Swadha Sharma for Res.2, Siddharth Dharmadhikari for Res.2, Devanshi Singh for Res.2, Aditya Krishna for Res.2,
59.	IA-1244/2026 (For interim relief) In APL-271/2026 (E-Filing) (Reference - DFR-306/2026) (Service complete)	WIPRO Limited Appellant(s) Versus Maharashtra Electricity Regulatory Commission & Anr. - Respondent(s)	Harsh Kaushik, for App.1 Pratiti Rungta for Res.1, Ramanuj Kumar for Res.2, Vishal Binod for Res.2, Sagnik Maitra for Res.2, Aditya Dubey for Res.2, Swadha Sharma for Res.2, Siddharth Dharmadhikari for Res.2, Devanshi Singh for Res.2, Aditya Krishna for Res.2,
60.	IA-1171/2026 (For interim relief) In APL-272/2026 (E-Filing) (Reference - DFR-293/26)	Jubilant Ingrevia Limited & Ors. Appellant(s) Versus Maharashtra Electricity Regulatory Commission & Anr. - Respondent(s)	Vishrov Mukerjee, Damodar Solanki, Deepak Thakur, Janmali Gopal Rao Manikala, Yashaswi Kant, Garima Adlakha, Snehal Upadhyay, Girik Bhalla, Priyanka Vyas, Sai Snigdha Nittala, Ameya Vikram Mishra, Pratyush Singh, Juhi Senguttuvan, Anumeha Smiti for App.1. Damodar Solanki, Deepak Thakur, Janmali Gopal Rao Manikala, Yashaswi Kant, Garima Adlakha, Snehal Upadhyay, Girik Bhalla, Priyanka Vyas, Sai Snigdha Nittala, Ameya Vikram

	(Service complete)		Mishra, Pratyush Singh, Juhi Senguttuvan, Anumeha Smiti for App.2. Damodar Solanki, Deepak Thakur, Janmali Gopal Rao Manikala, Yashaswi Kant, Garima Adlakha, Snehal Upadhyay, Girik Bhalla, Priyanka Vyas, Sai Snigdha Nittala, Ameya Vikram Mishra, Pratyush Singh, Juhi Senguttuvan, Anumeha Smiti for App.3. Damodar Solanki, Deepak Thakur, Janmali Gopal Rao Manikala, Yashaswi Kant, Garima Adlakha, Snehal Upadhyay, Girik Bhalla, Priyanka Vyas, Sai Snigdha Nittala, Ameya Vikram Mishra, Pratyush Singh, Juhi Senguttuvan, Anumeha Smiti for App.4. Damodar Solanki, Deepak Thakur, Janmali Gopal Rao Manikala, Yashaswi Kant, Garima Adlakha, Snehal Upadhyay, Girik Bhalla, Priyanka Vyas, Sai Snigdha Nittala, Ameya Vikram Mishra, Pratyush Singh, Juhi Senguttuvan, Anumeha Smiti for App.5. Damodar Solanki, Deepak Thakur, Janmali Gopal Rao Manikala, Yashaswi Kant, Garima Adlakha, Snehal Upadhyay, Girik Bhalla, Priyanka Vyas, Sai Snigdha Nittala, Ameya Vikram Mishra, Pratyush Singh, Juhi Senguttuvan, Anumeha Smiti for App.6. Pratiti Rungta for Res.1, Ramanuj Kumar for Res.2, Vishal Binod for Res.2, Sagnik Maitra for Res.2, Aditya Dubey for Res.2, Swadha Sharma for Res.2, Siddharth Dharmadhikari for Res.2, Devanshi Singh for Res.2, Aditya Krishna for Res.2,
61.	IA-1219/2026 (For interim relief) In APL-276/2026 (E-Filing) (Reference - DFR-302/26) (Affidavit of service filed) (As per Order dt. 11.06.26, certified copy of impugned order not filed)	Amines & Plasticizers Limited & Ors. Appellant(s) Versus Maharashtra Electricity Regulatory Commission & Anr. - Respondent(s)	Vishrov Mukerjee, Girik Bhalla, Damodar Solanki, Juhi Senguttuvan, Anumeha Smiti, Pratyush Singh, Ameya Vikram Mishra, Garima Adlakha, Sai Snigdha Nittala, Yashaswi Kant, Deepak Thakur, Priyanka Vyas, Snehal Upadhyay, Janmali Gopal Rao Manikala for App.1. Girik Bhalla, Damodar Solanki, Juhi Senguttuvan, Anumeha Smiti, Pratyush Singh, Ameya Vikram Mishra, Garima Adlakha, Sai Snigdha Nittala, Yashaswi Kant, Deepak Thakur, Priyanka Vyas, Snehal Upadhyay, Janmali Gopal Rao Manikala for App.2. Girik Bhalla, Damodar Solanki, Juhi Senguttuvan, Anumeha Smiti, Pratyush Singh, Ameya Vikram Mishra, Garima Adlakha, Sai Snigdha Nittala, Yashaswi Kant, Deepak Thakur, Priyanka Vyas, Snehal Upadhyay, Janmali Gopal Rao Manikala for App.3. Girik Bhalla, Damodar Solanki, Juhi Senguttuvan, Anumeha Smiti, Pratyush Singh, Ameya Vikram Mishra, Garima Adlakha, Sai Snigdha Nittala, Yashaswi Kant, Deepak Thakur, Priyanka Vyas, Snehal Upadhyay, Janmali Gopal Rao Manikala for App.4. Girik Bhalla, Damodar Solanki, Juhi Senguttuvan, Anumeha Smiti, Pratyush Singh, Ameya Vikram Mishra, Garima Adlakha, Sai Snigdha Nittala, Yashaswi

			Kant, Deepak Thakur, Priyanka Vyas, Snehal Upadhyay, Janmali Gopal Rao Manikala for App.5. Ramanuj Kumar for Res.2, Vishal Binod for Res.2, Sagnik Maitra for Res.2, Aditya Dubey for Res.2, Swadha Sharma for Res.2, Siddharth Dharmadhikari for Res.2, Devanshi Singh for Res.2, Aditya Krishna for Res.2,
62.	IA-787/2026 (For interim relief) In APL-302/2026 (E-Filing) & IA-1931/2026 (For condonation of delay in filing reply) (R-2) (16 days) (Reference - DFR-196/26) (Court notice returned for R-4) (Affidavit of service filed) (Amended memo of parties filed)	Power Grid Corporation Of India Limited Appellant(s) Versus Central Electricity Regulatory Commission & Ors. - Respondent(s)	Poorva Saigal, Reeha Singh, Shree Dwivedi , Shubham Arya, Rishabh Saxena, Pallavi Saigal, Kaavya Madaan, Harsha Parakh for App.1. Shri Venkatesh for Res.3, Shryeshth Ramesh Sharma for Res.3, Kanika Chugh for Res.3, Ashutosh Kumar Srivastava for Res.3, Suhael Buttan for Res.3, Priya Dhankar for Res.3, Nihal Bhardwaj for Res.3, Mohit Mansharamani for Res.3, Abhishek Nangia for Res.3, Akash Lamba for Res.3, Siddharth Nigotia for Res.3, Aashwyn Singh for Res.3, Vineet Kumar for Res.3, Soham Goswami for Res.3, Shourya Vir Das for Res.3, Jai Dhanani for Res.3, Surbhi Kapoor for Res.3, Nikunj Bhatnagar for Res.3, Kunal Veer Chopra for Res.3, Tanishka Khatana for Res.3, Punyam Bhutani for Res.3, Drishti Rathi for Res.3, Manav Bhatia for Res.3, Aniket Kanhaua for Res.3, Adarsh Singh for Res.3, Devishi Gupta for Res.3, Ananya Dutta for Res.3, Nuha Rahman for Res.3, Nilesh Purohit for Res.3, R Jatin Kattiyar for Res.3, Anurag Vats for Res.2, Abhishek Bansal for Res.2, Anushka R. Saxena for Res.2, Deepak Khurana for Res.2, Bhaskar for Res.2, Vineet Tayal for Res.2, Monalika Chaudhary for Res.2,
63.	IA-723/2026 (For interim relief) In APL-335/2026 (Reference - DFR-178/26) (Service complete) (Proof of	Maharashtra State Electricity Distribution Company Limited Appellant(s) Versus Om Sairam Steels and Alloys Pvt. Ltd. & Anr. - Respondent(s)	Rahul Chouhan, Harshit Gupta, Mukut Choudhary, Kajal Kakani , Chaitanya Ahuja for App.1. Sakya Singha Chaudhuri for Res.1, Avijeet Lala for Res.1, Astha Sharma for Res.1, Shreya Dubey for Res.1, Asmita Narula for Res.1, Tannishtha Chatterje for Res.1, Sanya Miglani for Res.1, Ruiyaowor Jane Kapai for Res.1,

	payment of cost filed)		
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Sd/
Deputy Registrar
APTEL

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